


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

PRESENT: SHRI CH.MOHD SHARIEF TARIQ MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2018
THE PETITIONER(S) : DR.JAWAHAR PALANIAPPAN
NAME OF THE RESPONDENT(S) : KUMUDHAM PUBLICATIONS LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	T.K. Bhaskar Kunti Krishna	Counsel for Petitioners	

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent.
Matter is adjourned for the presence of Respondent. **Put up on 27.08.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

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(CH. MOHD. SHARIEF TARIQ)
Member (Judicial)

sr